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19.37 hrs. with the trans them the assemble

ASSAM APPROPRIATION (VOTE ACCOUNT) BILL\* 1982

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THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 1982\_83.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 1982-83."

The motion was adopted.

SHRI PRANAB MUKHERJEE: Sir, I introducet the Bill.

I beg to move†;

"That the Bill to provide for the with\_ drawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of a part of the financial year, 1982-83, be taken inte consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of part of the financial year, 1982-83, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now we shall take up Clause by Clause consideration of the Bill.

The question is: IM MAMANY INNE

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted. calculation fall is me one and score

Clauses 2 and 3 and the Scheduled were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB MUKHERJEE: Sir, I beg to move: continuoperation from

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted

19.40 hrs.

ASSAM APPROPRIATION BILL.\* 1982

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out the Consolidated Fund of the State of Assam for the services of the financial vear 1981-82.

MR. DEPUTY\_SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82."

The motion was adopted.

<sup>\*</sup> Published in Gazette of India, Part II, section 2, dated 27-3-82 †Introduced moved with the recommend tion of the President.

SHRI PRANAB MUKHERJEE: Sir, I introduce† the Bill.

Bills, 1982

Ther Clauses 2 and to move dule stand part of the

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation, of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now we shall take up clause-by-clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The motion was adopted.

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MR DEFI-17 SECANDE THE QUES-

"It is some to sended to introduce a carrigorage bus to solven a starting on H.H. has most come radius multiplies not "If of the A resolutated Pund of the Note of Asian for the services of the Regundral year 1981.82.

The motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill. ASSAM APPROPRIATION (VOTE ON

Clause 1, the Enacting Formula and the Title were- added to the Bill.

SHRI PRANAB MUKHERJEE: Sir, I beg to move: how dather off for playing troutilises. I and to use but most imite

PRANAM MUKINERITA Sic 1 lev to

"That the Bill be passed." to think

MR. DEPUTY\_SPEAKER: The ques-

"That the Bill be passed.

The motion was adopted. Lorentzia elementi di controli Gilli

MR. DEPUTY-SPEAKER: The House stands adjourned to reassemble at 11.00 a.m. on Monday, the 29th instant.

19.41 brs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, March 29, 1982/Chaitra 8, 1904 (Saka)

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MR. DEPUTY. SPEAKER. NOW WE shall take up Clause by Clause spanderailid an le non